

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4376**

**TO BE ANSWERED ON THE 08<sup>TH</sup> JANUARY, 2019 / PAUSHA 18, 1940 (SAKA)**

**ERADICATION OF WOMEN TRAFFICKING**

**4376. SHRI MAHEISH GIRRI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken any steps to eradicate the trafficking of women in Delhi;**

**(b) if so, the details thereof;**

**(c) whether the Government has taken any steps to bring in 33% reservation for women in Police Force; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Delhi Police have inter-alia taken the following steps to address the problem of trafficking of women in NCT of Delhi:**

**(i) Keeping vigil at locations prone to trafficking, especially at highways, dhabas, railway station, bus stations etc. and monitoring the movement of strangers at those places.**

**(ii) Running public awareness campaigns, involving agencies/NGOs concerned to undertake empowerment programmes etc.**

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**(iii) Prevention at transit area, such as railway junctions, bus stops, etc. by appropriate intervention.**

**(iv) Prevention in areas prone to sex tourism, crime under the facade of massage parlours, cyber pornography, etc.**

**(v) Migrants coming from Nepal to Delhi are made aware of trafficking issues, safe migration, Human rights, women and child rights with the help of brochures etc.**

**(vi) Developing/ sharing comprehensive database and intelligence about traffickers/ exploiters.**

**(vii) Regular review of Anti Human Trafficking activities in the monthly crime meetings to ensure that Human Trafficking crimes are investigated thoroughly and professionally.**

**(viii) Short listing and mapping target/vulnerable geographic areas and situations to ensure concerted action.**

**The Ministry of Home Affairs (MHA) has also issued various advisories to States and UTs from time to time. These advisories are available at MHA's website: [www.mha.gov.in](http://www.mha.gov.in). Financial assistance is also provided to State Governments and UTs to hold Judicial Colloquiums and State Level Conferences on Human Trafficking for sensitizing the judicial officers on**

**procedures for speedy disposal of trafficking cases and to bring awareness among the various law enforcement agencies/ other stakeholders in this regard.**

**(c) & (d): On 20.3.2015, the Ministry of Home Affairs approved 33% reservation for women horizontally and in each category (SC, ST, OBC and others) in direct recruitment in Non-Gazetted posts from Constable to Sub-Inspector in Police Forces in all Union Territories**

**As 'Police' is a State subject under the Seventh Schedule to the Constitution of India, the Ministry of Home Affairs has written a letter to Chief Secretaries of all States on 22.4.2013 advising them to increase the representation of women in police force to 33%.**

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